

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

(IB)-497(ND)/2017

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.12.2017**

**NAME OF THE COMPANY: Sh. Ranjit Das & Anr. Vs. MSX Mall Pvt. Ltd.**  
**SECTION OF THE COMPANIES ACT: 9 of IBC, 2016**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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**Present:** Mr. Abhishek Goyal and Mr. Prashant Bhardwaj, Advocates for the  
Petitioner

Ms. Rit Arora, Proxy Counsel for the Respondent

**ORDER**

Ld. Counsel for the Petitioner prays for some time to file the reply. Let  
the same be filed.

To come up on 18<sup>th</sup> December, 2017.



**(S. K. Mohapatra)**  
**Member (T)**



**(Ina Malhotra)**  
**Member (J)**